## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/ /2017

**PETITION NUMBER** 

: TCP/163/2016

NAME OF THE PETITIONER(S)

: Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S)

: M/s MCTM Global Investments Private Limited & 3

others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

PRWADARSHINI N

AKHIL JAIN

Compel for Petitioner

LEERTI

FOR TOK, BHASKAR

2. S. Santhana Erishnan ? council for Respondents
M. Kantha Queana }

## **ORDER**

Counsel for petitioner present. PCS representing the respondents present. The matter is posted along with the connected TCP/169/2016. Put up on 4.07.2017 at 10.30 A.M.

S. vir payer glown. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)